

(a) whether it has been decided to implement the scheme of providing smart card to the users of Delhi-Gurgaon Express highway in order to rid them of delay in travel;

(b) if so, the details of the scheme; and

(c) by when it would be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA): (a) to (c) A Memorandum of Understanding (MoU) has been signed on 18/09/2012 between the National Highways Authority of India (NHAI) and the Concessionaire, Messers Jaypee-DSC Ventures Limited (subsequently renamed as Delhi Gurgaon Super Connectivity Limited), in the Hon'ble High Court of Delhi. The Concessionaire has agreed to implement a cheaper Touch Card Technology at its own cost to minimize cash transactions at toll booths within four (4) months from the date of MoU. The Touch card shall be issued to the commuters at a minimal price to be decided by NHAI/Independent Consultant (IC) for the project, so that it is being charged only to act as a deterrent for the commuters against misusing the card issues.

#### **Target for development of expressway in the country**

2785. SHRI Y. S. CHOWDARY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has fixed any target for development of expressways for the year 2012-13;

(b) if so, the details thereof; and

(c) the details of target achieved till date by Government?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA): (a) No, Sir.

(b) Does not arise.

(c) Does not arise.

#### **Constitution of Expert Committee to study diverse safety issue**

2786. SHRI M.P. ACHUTHAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has constituted an expert committee to study diverse safety issues to reduce the menace of road accidents;

(b) whether suggestions of the Road Safety Forum are pending; and

(c) the details of steps will be taken to direct the expert committee to hold hearings with the Road Safety Forum and examine all issues related to safety and poor people displacement?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA): (a) Presently there is no Expert Committee to study diverse safety issues to reduce road accidents. However, as per the deliberations in the 12th meeting of the National Road Safety Council, held on 25th March, 2011 the Ministry formed five separate working groups on four E's of Road Safety *viz.* (i) Education (ii) Enforcement (iii) Engineering (roads as well as vehicles) and (iv) emergency care to deliberate in detail and submit their recommendations on short term and long term measures for immediate implementation so as to curb road accident in the country. NRSC in its 13th meeting held on 29th February, 2012, deliberated on the recommendations of all the five working groups. A synthesis report containing all the major recommendations of five Working Groups has been uploaded on the Ministry's website.

In addition, a Committee set up under the Chairmanship of Shri S. Sundar, former Secretary of Ministry of Surface Transport, has recommended creation of a National Road Safety and Traffic Management Board through an Act of Parliament. A bill for creation of National Road Safety and Traffic Management Board was accordingly introduced in Lok Sabha on 4.5.2010 which was later referred to Parliamentary Standing Committee for examination. The Committee has submitted its recommendations on 21.7.2010. The Government has examined the recommendations of the Committee and initiated necessary process to incorporate certain amendments in the bill in line with the recommendations of the Committee for consideration of the Parliament.

(b) No, Sir. The Road Safety Forum has from time to time given suggestions on Road Safety. Wherever possible, actions have been initiated on those suggestions.

(c) Does not arise in view of (a) above.